

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:779

ANSWERED ON:12.11.2010

CHILDREN'S HOMES

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Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of children's homes for street/ orphan/neglected/destitute children in the country, State-wise; and
- (b) the funds sanctioned, released and utilized by the State Governments during each of the last three years and the current year?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (b) : Children's Homes are set up and run by the State Governments/UT Administrations either by themselves or in association with voluntary organizations. Prior to 2009-10, Government of India in the Ministry of Women and Child Development was providing financial assistance to State Governments/UT Administrations for maintenance and construction of Homes for Children in Need of Care and Protection and Children in Conflict with Law set up under the Juvenile Justice (Care and Protection of Children) Act, 2000. From 2009-10 this scheme has been merged under the new Centrally Sponsored Scheme, namely, Integrated Child Protection Scheme (ICPS). The State-wise number of Homes (including Children' Homes) as reported by State Governments from time to time is at Annex-I Details of funds sanctioned, released and utilized under these schemes is at Annexe-II.